## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

## COURT-III

IB-355/ND/2017

IN THE MATTER OF:

Mr. Ajay Kumar Gupta

.PETITIONER

Vs.

IREO Fiveriver (P) Ltd

. RESPONDENT

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 07.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant :

For the Respondents

ORDER

Learned Counsel for the parties are present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 07.11.2017